GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2175

TO BE ANSWERED ON THE 15th MARCH, 2022/PHALGUNA 24,1943 (SAKA)

NATIONAL REGISTER OF CITIZENS

2175. SHRIMATI MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of having a National Register of Citizens (NRC) for the entire country; and
- (b) the time by when the work related to NRC will be done along with the status of NRC in Assam?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level. On the direction of the Hon'ble Supreme Court, the supplementary list of inclusions and the list of exclusions for NRC, Assam have been published on 31st August, 2019.
